

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 808 /Confdl. /2017
II-2-17/2001 (pt.-III)

Bilaspur, dated 03/05/2017

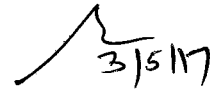
Copy of order/endt. No. F 6-11/2014/1-7, dated 02.05.2017 issued by the Additional Secretary, Government of Chhattisgarh, General Administrative Department, Mantralaya, Mahanadi Bhawan, New Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (16) Shri Janardan Khare, I Civil Judge Class-II, Raipur for information and compliance. He is directed to take over charge at his new place of posting on or before 04th May, 2017.
- (17) District & Sessions Judge, Raipur for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (18) District & Sessions Judge, Balod/ Baloda-Bazar/Bastar (Jagdalpur)/ Bemetara/Bilaspur/Dakshin Bastar (Dantewara)/Dhamtari/ Durg/ Janjgir-Champa/Jashpur/Kabirdham (Kawardha)/Koriya (Baikunthpur)/ Kondagaon/Korba/Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (19) Additional Registrar (Judicial/ D.E. & E./ Admn./ Classification/ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (22) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G./Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


3/5/17

(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय
महानदी भवन, नया रायपुर

//आदेश//

नया रायपुर, दिनांक 02/05/2017

क्रमांक एफ 6-11/2014/1-7 :: विधि एवं विधायी कार्य विभाग, मंत्रालय, नया रायपुर के आदेश पृष्ठांकन क्रमांक 3804/1266/XX1-B/C.G/2017, दिनांक 24.04.2017 द्वारा श्री जनार्दन खरे (निम्नतर न्यायिक सेवा) व्यवहार न्यायाधीश वर्ग-2, रायपुर की सेवाएँ छत्तीसगढ़ मानव अधिकार आयोग, रायपुर में विधि अधिकारी के पद पर प्रतिनियुक्ति पर पदस्थापना हेतु सौंपी गई हैं।

2/ अतएव राज्य शासन एतद्वारा श्री जनार्दन खरे (निम्नतर न्यायिक सेवा) व्यवहार न्यायाधीश वर्ग-2, रायपुर की सेवाएँ प्रतिनियुक्ति पर लेते हुए, उन्हें छत्तीसगढ़ मानव अधिकार आयोग में विधि अधिकारी के पद पर, पदभार ग्रहण करने की तिथि से, अस्थायी रूप से आगामी आदेश तक पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(के.आर.मिश्रा)

अपर सचिव

छत्तीसगढ़ शासन

सामान्य प्रशासन विभाग

पू.क्र. एफ 6-11/2014/1-7,

नया रायपुर, दिनांक 02/05/2017

प्रतिलिपि:-

- (1) रजिस्टार जनरल, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर (छ.ग.)
 - (2) प्रमुख सचिव, विधि और विधायी कार्य विभाग, मंत्रालय, नया रायपुर की ओर उनके पृष्ठांकन आदेश क्रमांक 3804/1266/XX1-B/C.G/2017, दिनांक 24.04.2017 के संदर्भ में।
 - (3) महालेखाकार, छत्तीसगढ़, रायपुर।
 - (4) संयुक्त सचिव, मुख्य सचिव कार्यालय, मंत्रालय, नया रायपुर।
 - (5) श्री जनार्दन खरे (निम्नतर न्यायिक सेवा) व्यवहार न्यायाधीश वर्ग-2, रायपुर।
 - (6) सचिव, छत्तीसगढ़ मानव अधिकार आयोग, पुराना मंत्रालय (डीकेएस भवन) के पास रायपुर।
 - (7) श्री हरीश चन्द्र मिश्रा, विधि अधिकारी, छत्तीसगढ़ मानव अधिकार आयोग, पुराना मंत्रालय (डीकेएस भवन) के पास रायपुर।
 - (8) जिला कोषालय अधिकारी, रायपुर।
 - (9) मुख्य लेखाधिकारी, मंत्रालय, नया रायपुर।
- की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

अपर सचिव

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग